POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS OF
RAJATH FINANCE LIMITED
Registered Office:208-215, Star Plaza, Phulchhab Chowk, Rajkot -360 001

This Post offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of Mr. Hitesh M. Bagdai and Mrs. Poonam H. Bagdai and Mr. Bhavdeep Vajubhai Vala (referred as "The Acquirers"). On Thursday 2nd February, 2006, the Acquirers made a Public Announcement ("PA") in compliance with and pursuant to Regulation 10& 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire 11,42,380 equity shares, representing 28.5595% of the total issued & subscribed equity share capital and 28.5595% of the voting equity share capital of Rajath Finance Ltd. at a price of Rs. 11/- (Rupees Eleven only) per Fully paid up equity share payable in cash, followed by Revised Public Announcement dated 1st January, 2007. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and Revised Public Announcement. The offer formalities have been completed and the dispatch of payment consideration has been done on 5th February 2007. The details are as under:

1.	Name of the Target Company	:	Rajath Finance Ltd.
2.	Name of the Acquirer	:	Mr. Hitesh Bagdai, Mrs. Poonam Bagdai and Mr. Bhavdeep Vajubhai Vala
3.	Name of the Manager to the Offer	:	Vivro Financial Services Private Limited
4.	Name of the Registrar to the offer	:	Intime Spectrum Registry Limited
5.	Other details a. Date of opening of the offer b. Date of closing of the offer	 : :	 2nd January 2007 Tuesday 22nd January 2007 Monday
6.	Details of Acquisition	:	

Sl. No.	Item	Proposed in the offer document		Actuals	
1.	Offer price	Rs. 11/- per fully paid up shares		Rs. 11/- per fully paid up shares	
2.	Shareholding of Acquirers (No. & %) before MOU/PA	Nil		Nil	
3.	Shares Acquired by way of MOU/ Preferential Allotment (No. & %)	No. of Shares	%	No. of Shares	%
		1857220	46.43	1857220	46.43
4.	Shares acquired in the open offer (No. & %)	No. of Shares	%	No. of Shares	%
		11,42,380	28.5595	11,33,335	28.33
5.	Size of Open Offer (No. of shares multiplied by offer price per share)	Rs 1,25,66,180/-		Rs.1,24,66,685/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
7.	Post offer shareholding of the Acquirer (No & %)	No. of Shares	%	No. of Shares	%
		2999600	75	2990555	74.76
8.	Post offer share holding of Public (No & %)	Pre Offer	Post Offer	Pre offer	Post offer
	No. of Shares:	455680	1000400		1009445
	Percentage:	11.39	25		25.24

7.	Status of Escrow account whether released or not	: The amount in the Escrow Account shall be released in due course of time
8.	Payment of interest, if any to share holders along with details thereof	: Not Applicable
9.	Status of investors complaints received if any	: Nil

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfillment of all the obligations of the Acquirer under the SEBI (SAST) Regulations, 1997

This announcement along with the original PA, revised PA and the Letter of Offer would also be available at the SEBI www.sebi.gov.in.

Issued on behalf of the Acquirer by the manager to the offer:

Vivro Financial Services Private Limited
"Vivro House", 11, Shashi Colony, Opp. Suvidha Shopping Center,
Paldi, Ahmedabad 380007
Tel: +91-79-26575666, Fax: +91-79-26575441
Email: ahmedabad@vivro.net
Contact Person: Mr. Jayesh Vithlani

Place: Rajkot
Date: 2802/2007

For and On behalf of the Acquirers
(Hitesh Bagdai)